

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 02 / 04 / 2016

PROCEEDINGS

Judiciary - General Transfers, 2016 of District Judges - Orders issued.

ORDER No. B1- 61 / 2016

As part of the General Transfers, 2016 of District and Sessions Judges in the Kerala State Higher Judicial Service following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charges to the officers at Column IV and take charge in their respective station from the officers shown in column V.

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Smt. Annie John, District Judge, Alappuzha	District Judge, Thrissur	Addl. District Judge- I/ Addl. MACT, Alappuzha	Addl. District Judge- III / Addl. MACT, Thrissur
2	Shri P. Nandanakrishnan District Judge, Thrissur	Judge, Family Court, Kozhikode	Addl. District Judge- III/ Addl. MACT, Thrissur	Johny Sebastian (Sl.No.28)
3	Shri T.S.P.Moosath, District Judge / MACT, Kasaragod	District Judge, Kozhikode	Addl. District Judge- I / Addl. MACT, Kasaragod	Addl. District Judge- I/ Addl. MACT, Kozhikode
4	Shri R.Sudhakaran Judge, Family Court, Mavelikkara	District Judge, Alappuzha	Judge, Family Court, Alappuzha	Addl. District Judge- I/ Addl. MACT, Alappuzha
5	Shri Manohar Kini Addl. District Judge-I/ Addl. MACT, Palakkad	District Judge / MACT, Kasaragod	Addl. District Judge-III / Addl. MACT, Palakkad	Addl. District Judge-I / Addl. MACT, Kasaragod
6	Shri P.D. Sarangadharan, Secretary, Kerala Legislative Assembly, Thiruvananthapuram	Addl. District Judge-I Thiruvananthapura m	On repatriation	Addl. District Judge- IV / Addl. MACT Thiruvananthapura m
7	Shri. John K. Illikkadan, Enquiry Commissioner & Special Judge, Thiruvananthapuram	Addl. District Judge-I/ Addl. MACT, Thrissur	On repatriation	Addl. District Judge- III / Addl. MACT, Thrissur
8	Smt. K.P. Indira, Addl. District Judge-I, Thiruvananthapuram	Addl. District Judge-I/ Addl. MACT, Palakkad	Addl. District Judge- IV Thiruvananthapura m	Addl. District Judge- III / Addl. MACT, Palakkad

[Handwritten Signature]

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
9	Dr. Kauser Edappagath, Forest Tribunal / Addl. District Judge-II Kozhikode	Addl. District Judge-I, Ernakulam	Addl. District Judge- I / Addl. MACT Kozhikode	Addl. District Judge- II, Ernakulam
10	Shri Suresh Kumar Paul, Addl District Judge-II, Palakkad	Spl. Judge (SC/ ST(POA Act cases)), Mannarkkad	Addl. District Judge-III / Addl. MACT, Palakkad	Shri E.C.Harigovindan (Sl.No. 22)
11	Shri. R. Reghu , Spl Judge (SPE/CBI), Thiruvananthapuram	Special Judge, (Idamalar investigations)/ Addl. DJ-V, Ernakulam	Addl. District Judge- VII / Addl. MACT, Thiruvananthapura m	Addl. District Judge- VII / Addl. MACT, Ernakulam
12	Shri K.A Baby, MACT / Addl. District Judge, Pala	Addl District Judge- II, Ernakulam	Addl. District Judge- IV / Addl. MACT, Kottayam	Smt. Mini S. Das (Sl.No.27)
13	Smt. P.A Prabhavathy, Addl District Judge-V / Addl. MACT Kollam	Judge, Family Court, Kottayam at Ettumanoor	Addl District Judge- I / Addl. MACT Kollam	Judge, Family Court, Pala
14	Smt. Sophy Thomas Judge, Family Court, Kottayam at Ettumanoor	MACT, Alappuzha	Judge, Family Court, Pala	Addl District Judge-I / Addl MACT, Alappuzha
15	Shri. K.P. Sudhir , Addl District Judge-I Addl. MACT, Thrissur	Addl. District Judge-I / Addl. MACT, Manjeri	Addl District Judge- III / Addl. MACT, Thrissur	Shri P.S. Sasikumar (Sl.No.20)
16	Shri. S. Satheesachandra Babu, Addl District Judge-III / Addl MACT, Alappuzha	Addl. District Judge-I/ Addl. MACT, Pathanamthitta	Addl District Judge- I / Addl. MACT, Alappuzha	Addl. District Judge-II / Addl. MACT, Pathanamthitta
17	Shri D. Ajith Kumar, Judge, Family Court, Kannur	Addl. District Judge- IV/ Addl. MACT, Palakkad	Addl. District Judge-I / Addl. MACT, Thalassery	Addl. District Judge- VI/ Addl. MACT, Palakkad
18	Shri A. Haris, MACT, Palakkad	MACT, Thrissur	Addl. District Judge-IV/ Addl. MACT, Palakkad	Addl. District Judge- IV/ Addl. MACT, Thrissur
19	Shri C. Soundaresh, Addl. District Judge-V/ Addl. MACT, Thiruvananthapuram	MACT, Palakkad	Addl. District Judge-IV / Addl. MACT, Thiruvananthapura m	Addl. District Judge- IV/ Addl. MACT, Palakkad

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<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
20	Shri P.S. Sasikumar, Addl District Judge-I / Addl MACT, Manjeri	Addl. District Judge-II/Addl MACT, Manjeri	Shri K.P.Sudhir (Sl.No.15)	Shri Harikumar N. (Sl.No.21)
21	Shri Hari Kumar N. Addl District Judge-II/ Addl MACT, Manjeri	Addl District Judge- III/ Addl MACT Pathanamthitta	Shri P.S.Sasikumar (Sl.No.20)	Addl District Judge- II/ Addl MACT Pathanamthitta
22	Shri E.C.Harigovindan, Spl.Judge {SC/ ST(POA Act cases)}, Mannarkkad	Additional District Judge-II, Palakkad	Shri Sureshkumar Paul (Sl.No.10)	Addl. District Judge- III / Addl. MACT, Palakkad
23	Smt.Sherly Deth P., Addl District Judge-III/ Addl MACT, Pathanamthitta	Addl. District Judge- V / Addl.MACT, Kollam	Addl District Judge- II/ Addl MACT Pathanamthitta	Addl District Judge-I / Addl.MACT Kollam
24	Shri. D.Sureshkumar, Addl.District Judge -IV / Addl.MACT, Thodupuzha	MACT / Addl.District Judge, Pala	Addl.District Judge -I / Addl. MACT, Thodupuzha	Addl.District Judge- IV / Addl.MACT, Kottayam
25	Shri Johnson John, Addl. District Judge-III / Addl MACT, Mavelikkara	Addl.District Judge- V / Addl.MACT, Thiruvananthapura m	Addl. District Judge-II / MACT, Mavelikkara	Addl. District Judge- IV / Addl.MACT, Thiruvananthapura m
26	Shri.P.P. Saidalavi , MACT, Thrissur	Forest Tribunal / Addl.District Judge- II, Kozhikode	Addl. District Judge-IV/ Addl.MACT, Thrissur	Addl.District Judge-I / Addl.MACT Kozhikode
27	Smt. Mini S. Das, Addl District Judge-II, Ernakulam	Addl.District Judge- VIII / Addl MACT, Ernakulam	Shri K.A.Baby (Sl.No.12)	Addl.District Judge- VII / Addl MACT, Ernakulam
28	Shri Johny Sebastian, Judge, Family Court, Kozhikode	Addl.District Judge- V / Addl MACT, Kozhikode	Shri P. Nandanakrishnan (Sl.No.2)	Addl.District Judge- IV / Addl MACT, Kozhikode

The Officers at Sl.No. 1, 3, 4 & 5 are eligible for Special Pay for extra administrative work @ Rs.3,750/- per month in their new post.

The Officers at Sl.No 2,11,13,14,18,19,24 & 26 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

All officers transferred by these proceedings are directed to hand over their additional charges also. All officers at column IV will continue to hold their full additional

charges, till new officers take charge.

All officers except Sl. No.22 transferred by these proceedings is directed to take charge in their new posts on 19-05-2016.

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.



(By Order)


N. Anil Kumar

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(28 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges of the 14 Districts.
The Officers and courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.